

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CM-22640-CII-2019 in FAO-6910-2018

Pooja Sharma Appellants

V/s

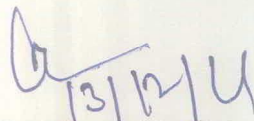
Vijay Sharma Respondents

Respondent:-

**Vijay Sharma S/o Sh. Jagdish Chander Sharma,
R/o H.No. 2944, Gali No. 7, Near Garg Medical Store,
Jawahar Colony, NIT, Faridabad, Distt. Faridabad.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **15.01.2020(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
12th December 2019.


Superintendent (Judl.),
For Registrar (Judicial)


12/12/19